

ITEM NO. 115

COURT NO.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 527 OF 2008

UNION OF INDIA & ORS.

Appellant (s)

VERSUS

KAILASH NATH CHAUDHARY

Respondent(s)

(With prayer for interim relief and office report)

Date: 30/06/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE A.K. PATNAIK
(Vacation Bench)

For Appellant(s) Mr. P.P. Malhotra, ASG
Mr. Amar Nath Saini, Adv.
Mr. Mukesh, Adv.
Mr. V.K. Verma, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List after summer vacation before appropriate
Bench.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master